

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, RANCHI

O.A./051/01106/2019

Date : 17th December, 2019

CORAM

The Hon'ble Mr. Dinesh Sharma, Member(A)
The Hon'ble Mr. Swarup Kumar Mishra, Member (J)

Sudhu Ram s/o Late Sheetal Ram, aged 60+ yrs. At present residing at Churi Tola, Aya Lane, P.O. & P.S.-Kankey, District – Ranchi-834006.

.....Applicant

By Advocate: Shri M.A. Khan.

Versus

1. Union of India through, Director General, Ministry of Health and Family Welfare (MOFW), Nirman Bhawan, New Delhi - 100007.
2. Director, Ministry of Health & Family Welfare, Central Institute of Psychiatry, P.O. & P.S. – Kankey, District – Ranchi – 834006.
3. Administrative Officer, Ministry of Health & Family Welfare, Central Institute of Psychiatry, P.O. & P.S. – Kankey, District – Ranchi – 834006.

.....Respondents

By Advocate : Smt. Shweta Singh.

O R D E R (ORAL)

Per Dinesh Sharma, Member [A] :- Matter was argued at the admission stage. Advocate for CIP, Smt. Shweta Singh appears on receipt of advance copy of O.A.

2. Learned counsel for the applicant stated that he will be satisfied if his representation at Annexure – A/4 is considered again by the

respondents and appropriate order passed. Learned counsel for the respondents agrees that appropriate order under rule will be passed after considering the representation of the applicant.

3. Under the circumstances, the O.A. is disposed of with a direction to the respondent No.2 to consider the representation of the applicant at Annexure – A/4 and pass appropriate order under the rule by giving due opportunity to the applicant. Respondent No.2 shall pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

4. In view of above, O.A. stands disposed of.

(Swarup Kr. Mishra)
Member (J)
sk/

(Dinesh Sharma)
Member (A)